



015492

THE HIGH COURT OF KERALA

Kochi : 682 031

Dated :14.02.2019

Proceedings

High Court Establishment – appointment as Assistant under rule 20(2)(d) of the Kerala High Court Service Rules, 2007 - orders issued.

- Read : 1. High Court Notification No. A2-78709/2014(2) dated 21.08.2018
2. High Court proceedings No. A2- 428/2017(2) dated 08.02.2019

Order No. A2-78709/2014(1)

1. Smt. C. L. Viji, Higher Grade Office Attendant, High Court in the scale of pay of ₹ 17000-37500, who has been included in the panel for appointment as Assistant under rule 20(2)(d) of the Kerala High Court Service Rules, 2007 as per the High Court notification read (1) above, is appointed, by transfer as Assistant, in the scale of pay of ₹ 27800 - 59400 forthwith, in the vacancy vice Sri. Antony V. Jacob, Assistant, High Court promoted as Senior Grade Assistant, High Court as per the High Court Proceedings read (2) above. She is temporarily posted to O.P.(R & S) Section, High Court.
2. Sri. Jothish K., Higher Grade Office Attendant, High Court in the scale of pay of ₹ 17000-37500, who has been included in the panel for appointment as Assistant under rule 20(2)(d) of the Kerala High Court Service Rules, 2007 as per the High Court notification read (1) above, is appointed, by transfer as Assistant, in the scale of pay of ₹ 27800 - 59400 forthwith, in the vacancy vice Sri. T. Anandan, Assistant, High Court promoted as Senior Grade Assistant, High Court as per the High Court Proceedings read (2) above. He is temporarily posted to Criminal M. C. Section, High Court.

They will be eligible for compensatory allowance @ ₹ 1000/- p.m. for attending cause list work.

(By Order)


M. Sebastian Joseph
Deputy Registrar

✍

SECRET

To

The persons concerned.

The Joint Registrars, High Court.

The Deputy Registrars concerned, High Court

The Public Relations Officer, High Court.

The Assistant Registrars concerned and Chief Librarian, High Court

The Section Heads concerned.

The G (Accounts II & III) Sections, High Court.

The IT Section, High Court (for uploading in the website)

The 'K' Section, High Court.

The Confidential Assistants to the Registrars and Additional Registrar
(General Administration), High Court

The A3 & A4 seats, High Court.

The Administrative Records Section, High Court.

The File.